

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 06  
CP No. (IB)-99/7/JPR/2020  
Under Section 7 of IBC, 2016

**In the matter of:**

**Chetan Kumar Vijayvargiya & Anr.**

...Financial Creditor

Versus

**Aadarsh Inframax Developers Pvt. Ltd.**

... Corporate Debtor

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Financial Creditor : Mudit Manohar, Adv.  
For the Corporate Debtor : Somesh Arora, Adv.  
GS Sarin, CS

**ORDER**

Mr. Mudit Manohar, learned counsel for the Applicant submits that the first Applicant No. 1 Mr. Chetan Kumar Vijayvargiya died after the CP was filed. Accordingly, he seeks short time to take appropriate steps to bring his legal heirs on record. List the CP on 30.11.2021.

-Sd-  
(K.K. Vohra)  
Technical Member

-Sd-  
(Ajay Kumar Vatsavayi)  
Judicial Member

August 12, 2021